

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Civil Appeal No(s). 2583/2024

CHAIRMAN CENTRAL BOARD OF SECONDARY EDUCATION & ANR.Appellant(s)

VERSUS

PRINCE SINGH & ORS.

Respondent(s)

IA No. 116598/2020 - EXEMPTION FROM FILING O.T.)

WITH

C.A. No. 2584/2024 (III-A)

C.A. No. 2585/2024 (III-A)

(FOR INTERVENTION/IMPLEADMENT ON IA 121124/2020

IA No. 121124/2020 - INTERVENTION/IMPLEADMENT)

Date : 06-05-2024 These matters were called on for hearing today.

For Appellant(s)

Ms. Pankhuri Shrivastava, Adv.
Ms. Neelam Sharma, AOR
Mr. Diwakar Sharma, Adv.

For Respondent(s)

Mr. Venkateswara Rao Anumolu, AOR
Mr. Rahul Narayan, AOR

Mr. Ankit Goel, AOR
Mr. Nikhil Sharma, Adv.
Mr. Sahil Patel, Adv.

Ms. Sakshi Kakkar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Being complete matters, process the same for listing before
the Hon'ble Court, as per rules.

PRADIP Y. LADEKAR
Registrar